

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 13
(IB)-810(PB)/2020

IN THE MATTER OF:

BKB Transport Pvt. Ltd.

.... Applicant/petitioner

v.

NTPC Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 31.08.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the NTPC/Respondent

Mr. Adarsh Tripathi, Mr. Anish Gupta,
Mr. Nikhil Kandpal & Mr. Neeraj Lalwani, Advs.

ORDER

At the request made by the counsels for the parties hearing is
deferred to 13.10.2020.

— Sd —

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

— Sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)